

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 210 OF 2017

Dated: 26th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor , Technical Member**

In the matter of:

**Adani Power Limited Appellant(s)
Vs
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Ms. Abiha Zaidi

Counsel for the Respondent(s) : Mr. G. Umopathy
Mr. Aditya Singh for R-2 & R-3

Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-4

ORDER

List the matter for hearing on **14.11.2017**. In the meantime,
pleadings be completed.

**(I.J. Kapoor)
Technical Member**
ts/vg

**(Justice Ranjana P. Desai)
Chairperson**